

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/562/(IB)/2017  
NAME OF THE PETITIONER(S) : SHARP SHOOTERS  
NAME OF THE RESPONDENT(S) : BARATH BUILDING CONSTRUCTION I PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) P. RAJ KUMAR  
JHABAI

COUNSEL FOR  
APPLICANT



2) S. Raveekumar

Com for  
Respondent

for S. Raveekumar

**ORDER**

Counsel representing both the parties are present. Counsel for respondent filed vakalat and prayed time for filing counter. Time is enlarged at request. Put up on 11.09.2017 at 2.30 p.m.

Member (Judicial)

bc